

the Procurement Centres during the rabi (1980-81) season to ensure that no harassment is caused to the farmers.

(c) No FCI official has been punished on the specific charge of creating difficulties or harassing them at the time of procurement.

Setting up of New Corporation to take over Operations in Fertiliser and Sugar

65. SHRI K. P. SINGH DEO:
SHRI G. Y. KRISHNAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government propose to set up a new corporation which will take over from the Food Corporation of India its operations in fertiliser and sugar;

(b) whether the financial implications of the scheme have been worked out and if so, the details; and

(c) whether before taking a final decision Government would ensure that the bifurcation does not go the way the Fertiliser Corporation of India has gone entailing huge losses year after year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) No, Sir. There is no such proposal at present.

(b) Does not arise.

(c) The matter will be considered in all its aspects before any such decision is taken.

Work Charged Staff in C.P.W.D.

66. SHRI NARAYAN CHOUBEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the C.P.W.D. in Delhi appoint a large number of casual/workcharged staff;

(b) if so, number thereof for the years 1977 to 1979 yearwise;

(c) what are the ratio of wages for such casual/work charged staff for Class III and class IV staff; and

(d) whether Government propose to absorb in permanent jobs such persons who are working continuously for years?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) and (b). The Central Public Works Department in Delhi are at present employing approximately 11,000 Workcharged Staff and roughly 2,000 casual staff. The exact information as well as appointment from 1977 to 1979 is being collected from the field units. The casual staff in Central Public Works Department are known as Muster roll staff. Their appointment is on short term basis.

(c) The wages of casual workers known as Muster roll workers are fixed on daily basis whereas the workcharged staff in Central P.W.D. are appointed in regular scales of pay. For the muster roll labour the rates of daily wages range from Rs. 9.25 per day to Rs. 14.95 per day depending upon whether it is on unskilled, semi-skilled, skilled of highly skilled job and there are four rates in all. For the workcharged staff wherein we have 67 categories, there are 7 scales ranging from Rs. 196—230 to Rs. 380—560. It is thus not possible to arrive at a ratio between wages of casual staff and those of workcharged staff.

(d) As regards workcharged staff, they are already employed on a regular basis. In respect of casual workers, there is no proposal to absorb them in permanent jobs for the present.

Survey of the Existence of Commercial Offices in Residential Areas by D.D.A.

67. SHRI NARAYAN CHOUBEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether D.D.A. has carried out any survey to find out the existence

of commercial offices in residential areas of Karol Bagh, Rajendra Nagar, Pusa Road and Patel Nagar, Delhi;

(b) if so, the number of such establishments in each area;

(c) the steps taken to shift such establishments to commercial areas;

(d) the number of offices shifted from residential to commercial areas; and

(e) the steps, if any, being taken in the matter?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The Delhi Development Authority has intimated that a comprehensive survey was carried out in June-July 1979 of residential areas of Karol Bagh and Pusa Road only. The residential areas like Rajendra Nagar and Patel Nagar are not under the jurisdiction of the Delhi Development Authority.

(b) In the Karol Bagh area, nearly 2500 plots and in the Pusa Road area, 19 plots are being misused as shops/commercial/offices in residential premises.

(c) to (e) There is no proposal to shift such establishments. However, action against the defaulters is being taken by the Delhi Development Authority under the terms of lease and the defaulters are being asked to stop the misuse.

Amount from U.S.A. and Other Agencies for Modernisation of Education System

68. **SHRI CHITTA BASU:** Will the Minister of EDUCATION be pleased to state:

(a) the amounts so far received from U.S.A. and other private agencies like Ford Foundation, Rockefeller Foundation for the purposes of modernising the education system in our country;

(b) the manner of utilisation of such funds in this country;

(c) whether any performance and utilisation evaluation has since been made; and

(d) if so, the results of the evaluation?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (d) While no foreign assistance has been received for modernisation as such of the system of education in India from the U.S.A. or any private agency of that country, assistance has been received from time to time in the form of equipment, experts and training facilities for Indians for individual projects or in respect of specific programmes from several sources including those of United States. The details of such assistance received over the decades are not available.

Drought in Rajasthan

69. **SHRI JAI NARAIN ROAT:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that 94 per cent rural population in Rajasthan has been seriously hit by the drought; and

(b) if so, the steps taken by Government to provide relief measures to the people of the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The State Government has reported that about 2.40 crores people have been affected by drought which comes to about 93.3 per cent of the total population of 2.57 crores of Rajasthan, according to 1971 Census.

(b) The steps taken by the Government to provide relief measures include the following:

(i) on the basis of the report of a Central Team which visited Rajasthan during 28-4-80 to 1-5-80 and on the recommendations of the High Level Committee on Relief, a ceiling of expenditure of Rs. 20.10 crores has been approved